

# **RESUMÉ OF WORK DONE BY LOK SABHA**

**SIXTEENTH LOK SABHA  
FIFTH SESSION, 2015**

**LOK SABHA SECRETARIAT, NEW DELHI**  
*October, 2015/Kartika, 1937 (Saka)*

# RESUMÉ OF WORK DONE BY LOK SABHA

SIXTEENTH LOK SABHA—FIFTH SESSION  
(21 July, 2015 to 13 August, 2015)



LOK SABHA SECRETARIAT  
NEW DELHI

October, 2015/Kartika, 1937 (Saka)

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## **PREFACE**

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Fifth Session *i.e.* from 21 July, 2015 to 13 August, 2015.

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NEW DELHI;  
October, 2015  
*Kartika, 1937 (Saka)*

ANOOP MISHRA  
*Secretary General*

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## **1. DURATION OF SESSION**

- |  |   |                     |
|--|---|---------------------|
| 1. Date of Commencement                | : | § 21 July, 2015     |
| 2. Date of Adjournment <i>sine die</i> | : | *13 August, 2015    |
| 3. Date of prorogation                 | : | 10 September, 2015  |
| 4. Total number of days of Session     | : | 24                  |
| 5. Number of Actual Days of Sittings   | : | 17                  |
| 6. Number of hours of sitting          | : | 47 hours 27 minutes |

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<sup>§</sup> The first sitting commenced with the playing of National Anthem.

\* The sitting ended with the playing of National Song.

**2. BILLS**  
**(i) Government Bills**

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken H. M.	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
1.	The Negotiable Instruments (Amendment) Bill, 2015, as passed by Lok Sabha ( <b>Bill No. 151 of 2015</b> ).	6.5.2015 (Earlier Session)	—	23.7.2015*	0 01	—	—	Bill withdrawn in Rajya Sabha on 24.7.2015
2.	The Repealing and Amending (Third) Bill, 2015.	13.5.2015 (Earlier Session)	—	23.7.2015 (Motion for withdrawal of the Bill)	0 01	—	—	Bill withdrawn by leave of the House.
3.	§The Repealing and Amending (Third) Bill, 2015.	27.7.2015	—	6.8.2015 (Consideration and passing)	0 50	1	1	Passed, as amended
4.	The Negotiable Instruments (Amendment) Bill, 2015. ( <b>Bill No. 186 of 2016</b> )	27.7.2015	—	6.8.2015 (Consideration and passing)	1 04	3	—	Passed
5.	The Appropriation (Railways) No. 3 Bill, 2015.	4.8. 2015	—	4.8.2015 (Consideration and passing)	0 02	—	—	Passed

6.	The Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2015.	16.7.2014 (Earlier Session)	—	4.8.2015 (Consideration and passing)	2 23	67
7.	The Appropriation (No. 3) Bill, 2015.	5.8.2015	—	5.8.2015 (Consideration and passing)	0 02	—
8.	The Delhi High Court (Amendment) Bill, 2015, as passed by Rajya Sabha.	—	7.5.2015	27.7.2015 5.8.2015 (Consideration and passing)	0 48	2
9.	The Bureau of Indian Standards Bill, 2015.	7.8.2015	—	—	0 01	—
10.	The Carriage by Air (Amendment) Bill, 2015.	7.8.2015	—	—	0 01	—
11.	The Merchant Shipping (Amendment) Bill, 2015.	10.8.2015	—	—	0 01	—
12.	The Consumer Protection Bill, 2015.	10.8.2015	—	—	0 01	—

3

\* The Bill was passed by Lok Sabha on 13.5.2015 during 4S of 16LS. On 21.7.2015, Rajya Sabha adopted a motion recommending to Lok Sabha that Lok Sabha do agree to leave being granted by Rajya Sabha to withdraw the Bill. Motion for concurrence in the recommendations of Rajya Sabha for withdrawal of the Bill adopted by Lok Sabha on 23.7.2015.  
 s The Bill was introduced as the Repealing and Amending (Fourth) Bill, 2015. The short title of the Bill was changed to the Repealing and Amending (Third) Bill, 2015 by Lok Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
13.	The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015.	13.8.2015	—	—	0 01	—	—	Pending
14.	The Indian Trusts (Amendment) Bill, 2015.	13.8.2015	—	—	0 01	—	—	Pending

**(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Homoeopathy Central Council (Amendment) Bill, 2015.	6.5.2015 (R.S.)	Chairman	Health and Family Welfare (8.5.2015)	31.7.2015	Pending in Rajya Sabha
2.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015.	20.4.2015 (L.S.)	Chairman	Industry (22.5.2015)	5.8.2015	Pending in Lok Sabha
3.	The National Waterways Bill, 2015.	5.5.2015 (L.S.)	Chairman	Transport, Tourism and Culture (22.5.2015)	12.8.2015	Pending in Lok Sabha
4.	The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014.	18.2.2014 (R.S.)	Speaker	Social Justice and Empowerment (6.3.2014)	12.8.2015	Pending in Rajya Sabha
5.	The Consumer Protection Bill, 2015.	10.8.2015 (L.S.)	Speaker	Food, Consumer Affairs and Public Distribution	-	Pending with the Committee (26.8.2015)

1	2	3	4	5	6	7
6.	The Merchant Shipping (Amendment) Bill, 2015.	10.8.2015 (L.S.)	Chairman	Transport, Tourism and Culture (28.8.2015)	-	Pending with the Committee

## **SUMMARY**

1. Bills pending at the end of last Session	12
2. Bills introduced	10
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8. Bills passed	6
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills negatived	Nil
11. Bills withdrawn	1
12. Bills—debate concluded but further motions not taken up	Nil
13. Motions for adjournment of debate on the Bills adopted	Nil
14. Bills referred to Select Committee	Nil
15. Bills referred to Joint Committee	Nil
16. Bills reported by Select Committee	Nil
17. Bills reported by Joint Committee	Nil
18. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
19. Bills referred to Standing Committees by Chairman/Speaker	2
20. Bills reported by Standing Committees	4
21. Bills pending at the end of Fifth Session of Sixteenth Lok Sabha	15

**(iii) Private Members' Bills**

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha		Time taken H. M.	No. of Amendments tabled	No. of Amendments carried	Progress/ Remarks
				7	8				
1	2	3	4	5	6	7	8	9	
1.	The Bhagwan Buddha Central Homoeopathy University Bill, 2015 by Shri Pankaj Chaudhary, M.P.	7.8.2015	—	—	—	—	—	—	Pending
2.	The Eradication of Unemployment amongst the Youth Belonging to the Scheduled Castes and the Scheduled Tribes Bill, 2015 by Dr. Kirti Premjibhai Solanki, M.P.	7.8.2015	—	—	—	—	—	—	Pending
3.	The Education Bill, 2015 by Shri Shivaji Adhalrao Patil, M.P.	7.8.2015	—	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill, 2015 <i>(Insertion of new Article 15A)</i> by Shri Shivaji Adhalrao Patil, M.P.	7.8.2015	—	—	—	—	—	—	Pending

5.	The Railways (Amendment) Bill, 2015 ( <i>Insertion of new Chapter XIII(A)</i> ) by Shri Shivaji Adhalrao Patil, M.P.	7.8.2015	—	—	—	Pending
6.	The Special Financial Assistance to the State of Andhra Pradesh Bill, 2015 by Dr. P. Ravindra Babu, M.P.	7.8.2015	—	—	—	Pending
7.	The Religious Institutions (Prevention of Misuse) Amendment Bill, 2015 ( <i>Amendment of section 2, etc.</i> ) by Shri Dushyant Chautala, M.P.	7.8.2015	—	—	—	Pending
8.	The Contempt of Courts (Amendment) Bill, 2015 ( <i>Amendment of sections 2 and 13</i> ) by Shri Jagdambika Pal, M.P.	7.8.2015	—	—	—	Pending
9.	The Indian Penal Code (Amendment) Bill, 2015 ( <i>Substitution of new sections for section 304A</i> ) by Shri Jagdambika Pal, M.P.	7.8.2015	—	—	—	Pending
10.	The Gutka and Pan Masala (Prohibition) Bill, 2015 by Shri Gopal Chinayya Shetty, M.P.	7.8.2015	—	—	—	Pending

1	2	3	4	5	6	7	8	9
11.	The Constitution (Amendment) Bill, 2015 ( <i>Insertion on new article 16A</i> ) by Shri Gopal Chinayya Shetty, M.P.	7.8.2015	—	—	—	—	—	Pending
12.	The Unauthorised Colonies, Slums and Jhuggi-Jhopri Clusters (Basic Amenities and Other Provisions) Bill, 2015 by Shri Gopal Chinayya Shetty, M.P.	7.8.2015	—	—	—	—	—	Pending
13.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2015 ( <i>Insertion of new section 43A</i> ) by Shri Gopal Chinayya Shetty, M.P.	7.8.2015	—	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 2015 ( <i>Amendment of the Preamble, etc.</i> ) by Shri Bharrubhai Mahtab, M.P.	7.8.2015	—	—	—	—	—	Pending
15.	The Writing of Medical Prescriptions in Capital Letters and Opening of Generic Medicines Shops Bill, 2015 by Shri C.R. Patil, M.P.	7.8.2015	—	—	—	—	—	Pending

16.	The Constitution (Amendment) Bill, 2015 <i>(Amendment of the Eighth Schedule)</i> by Shri Nishikant Dubey, M.P.	7.8.2015	—	—	—	Pending
17.	The Code of Civil Procedure (Amendment) Bill, 2015 <i>(Amendment of section 80)</i> by Shri Nishikant Dubey, M.P.	7.8.2015	—	—	—	Pending
18.	The Farmers and Agricultural Workers Social Security Bill, 2015 by Shri Nishikant Dubey, M.P.	7.8.2015	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 2015 <i>(Amendment of article 58)</i> by Shri Nishikant Dubey, M.P.	7.8.2015	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 2015 <i>(Amendment of article 72)</i> by Dr. Kirit Premjibhai Solanki, M.P.	7.8.2015	—	—	—	Pending
21.	The Prohibition of Indecent Advertisements Bill, 2015 by Dr. Kirit Premjibhai Solanki, M.P.	7.8.2015	—	—	—	Pending

1	2	3	4	5	6	7	8	9
22.	The Closed Textile Mills Workers (Welfare and Rehabilitation) Bill, 2015 by Dr. Kirit Premjibhai Solanki, M.P.	7.8.2015	—	—	—	—	—	Pending
23.	The Special Irrigation Development Fund (For Forest Areas) Bill, 2015 by Shri Sunil Kumar Singh, M.P.	7.8.2015	—	—	—	—	—	Pending
24.	The Crop Insurance Bill, 2015 by Shri Ajay Mishra 'Teni', M.P.	7.8.2015	—	—	—	—	—	Pending
25.	The Motor Vehicles (Amendment) Bill, 2015 ( <i>Insertion of new section 136A</i> ) by Shri Dushyant Chautala, M.P.	7.8.2015	—	—	—	—	—	Pending
26.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2015 by Shri Faggun Singh Kulaste, M.P.	7.8.2015	—	—	—	—	—	Pending
27.	The Victims of Naxalite Acts of Violence (Relief and Rehabilitation) Bill, 2015 by Shri Sunil Kumar Singh, M.P.	7.8.2015	—	—	—	—	—	Pending

28.	The Girl Child (Prevention of Commercialised Trafficking, Rehabilitation and Welfare) Bill, 2015 by Shri Sunil Kumar Singh, M.P.	7.8.2015	—	—	Pending
29.	The Code of Criminal Procedure (Amendment) Bill, 2015 ( <i>Insertion of new section 199A</i> ) by Shri Bhairuhal Mahtab, M.P.	7.8.2015	—	—	Pending
30.	The Drugs and Cosmetics (Amendment) Bill, 2015 ( <i>Insertion of new Chapter IIIA</i> ) by Shri Bhairuhal Mahtab, M.P.	7.8.2015	—	—	Pending
31.	The Eradication of Malnutrition Bill, 2015 by Dr. Manoj Rajoria, M.P.	7.8.2015	—	—	Pending
32.	The Fertilizer (Price Control) Bill, 2015 by Shri Rajesh Ranjan, M.P.	7.8.2015	—	—	Pending
33.	The Prevention of Trafficking of Girl Child for Commercial Purposes Bill, 2015 by Shri Rajesh Ranjan, M.P.	7.8.2015	—	—	Pending

1	2	3	4	5	6	7	8	9
34.	The Population Stabilization Bill, 2015 by Shri Rajesh Ranjan, M.P.	7.8.2015	—	—	—	—	—	Pending
35.	The Compulsory Teaching of Logic in Educational Institutions Bill, 2015 by Shri Daddan Mishra, M.P.	7.8.2015	—	—	—	—	—	Pending
36.	The Special Financial Assistance to the State of Rajasthan Bill, 2015 by Shri Arjun Meghwal, M.P.	7.8.2015	—	—	—	—	—	Pending
37.	The High Court of Rajasthan (Establishment of a Permanent Bench at Bikaner) Bill, 2015 by Shri Arjun Meghwal, M.P.	7.8.2015	—	—	—	—	—	Pending
38.	The Integrated Child Development Services (Regularisation) Bill, 2015 by Shri Arjun Meghwal, M.P.	7.8.2015	—	—	—	—	—	Pending
39.	The Food Safety and Standards (Amendment) Bill, 2015 ( <i>Insertion of new section 19A</i> ) by Shri Arjun Meghwal, M.P.	7.8.2015	—	—	—	—	—	Pending

40.	The Rickshaw Pullers and Roadside Mechanics (Freedom to Earn Livelihood) Bill, 2015 by Shri Rajesh Ranjan, M.P.	7.8.2015	—	—	Pending
41.	The Rainwater (Compulsory Harvesting) Bill, 2015 by Dr. Udit Raj, M.P.	7.8.2015	—	—	Pending
42.	The Constitution (Amendment) Bill, 2015 <i>(Amendment of article 51A)</i> by Shri P.P. Chaudhary, M.P.	7.8.2015	—	—	Pending
43.	The Constitution (Amendment) Bill, 2015 <i>(Amendment of article 124)</i> by Shri P.P. Chaudhary, M.P.	7.8.2015	—	—	Pending
44.	The Constitution (Amendment) Bill, 2015 <i>(Amendment of articles 217 and 224)</i> by Shri P.P. Chaudhary, M.P.	7.8.2015	—	—	Pending
45.	The Constitution (Amendment) Bill, 2015 <i>(Insertion of new article 324A)</i> by Shri P.P. Chaudhary, M.P.	7.8.2015	—	—	Pending 0-22 minutes taken on introduction of Bills from Sl. Nos. 1 to 45

1	2	3	4	5	6	7	8	9
46. The Compulsory Voting Bill, 2014 by Shri Jamardan Singh 'Sigrival', M.P.	28.11.2014	—	—	13.3.2015 24.4.2015 8.5.2015 (Fourth Session) 7.8.2015	2-08 minutes (excluding 3 hours and 24 minutes taken during 4th session)	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.

**SUMMARY**  
**(Private Members' Bills)**

1. Bills pending at the end of the last session	248
2. Bills introduced	45
3. Bills passed by Rajya Sabha and laid on the Table of Lok Sabha	NIL
4. Bills withdrawn	NIL
5. Bills negatived	NIL
6. Bills removed from the Register of Pending Bills	NIL
7. Bills part-discussed	1
8. Bills pending at the end of the Session <i>vide</i> para No. 2388 of Bulletin-Part II, dated 18.09.2015	293

### **3. CALLING ATTENTION**

<u>Sl. No.</u>	<u>Subject</u>	<u>Name of Member who called attention</u>	<u>Name of Minister and Date when taken up</u>	<u>Time Taken H. M.</u>
1.	Regarding situation arising out of drought and flood condition in Karnataka resulting in suicide by farmers.	Shri B.S. Yeddyurappa	Shri Radha Mohan Singh 3.8.2015	0 21

**4. COMMITTEES**  
**(i) Financial Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study visits undertaken	Reports Presented			Remarks
							Original Action Taken	Action Taken	Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	(i) Committee on Estimates	1.5.2015	1	1 00	46.66%	—	1	—	—	—
	(ii) Sub-Committee of Committee on Estimates on Defence	7.7.2015	1	00 45	55.55%	—	—	—	—	—
2.	Committee on Public Undertakings	1.5.2015	—	—	—	—	—	1	—	—
3.	(i) Committee on Public Accounts	1.5.2015	1	00 45	45%	—	3	1	—	—
	(ii) Sub-Committee-V	3.6.2015	1	1 15	40%	—	—	—	—	—
	(iii) Sub-Group on other Miscellaneous Matters	15.7.2015	3	2 10	100%	—	—	—	—	—

**(ii) Standing Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original Action Taken	Action Taken	Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture	1.9.2014	3	4	40	59.78%	—	1	3	—
2.	Committee on Chemicals and Fertilizers	1.9.2014	2	1	10	44.82%	—	2	3	—
3.	Committee on Coal and Steel	1.9.2014	1	2	00	70.96%	—	1	—	4
4.	Committee on Defence	1.9.2014	2	2	15	56.45%	—	—	2	3
5.	Committee on Energy	1.9.2014	1	0	40	51.61%	—	1	1	—
6.	Committee on External Affairs	1.9.2014	1	1	15	33.33%	—	—	—	—
7.	Committee on Finance	1.9.2014	—	—	—	—	—	4	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	1.9.2014	—	—	—	—	—	2	—	—



### (iii) Committees other than Financial and Standing Committees

7.	Committee on Private Members' Bills and Resolutions	15.9.2014	3	00	50	64.44%	—	3	—	—	—
8.	Committee on Subordinate Legislation	1.9.2015	4	9	15	51.25%	—	4	—	—	—
9.	Committee on Papers Laid on the Table	1.9.2014 (2014-15)	01	00	35	66.66%	—	2	—	—	—
10.	Joint Committee on Offices of Profit	11.12.2014	3	2	30	55.55%	—	3	—	—	—
11.	Rules Committee	1.9.2014	—	—	—	—	—	1	—	—	—
12.	General Purposes Committee	29.1.2015	—	—	—	—	—	—	—	—	—
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	8.10.2014	—	—	—	—	—	—	—	—	—
14.	Joint Committee on Food Management in Parliament House Complex	15.9.2014	1	00	40	50%	—	—	—	—	—

	1	2	3	4	5	6	7	8	9	10	11
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	8.10.2014	—	—	—	—	—	—	—	—	—
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.5.2015	5	9	50	57%	—	—	—	—	—
17.	Library Committee	12.8.2015	01	00	45	33%	—	—	—	—	—
18.	Business Advisory Committee	13.6.2015	02	1	00	70%	—	2	—	—	—
19.	Joint Committee on Salaries and Allowances of Members of Parliament	2.9.2014	—	—	—	—	—	—	—	—	—
20.	Committee on Government Assurances	1.9.2014	4	7	45	37%	—	4	—	—	—
21.	Committee on Petitions	1.9.2014	2	1	30	43.50%	—	3	2	—	—
22.	Committee on Empowerment of Women	1.9.2014	1	00	30	53.33%	—	1	—	—	—

23. Railway Convention Committee	27.4.2015	7	12 00	47%	1	—	—	—
24. Committee on Welfare of Other Backward Classes	12.9.2014	1	1 00	80%	—	2	—	—

## **5. FINANCIAL BUSINESS**

Subject	Date of Presentation	Date of Discussion	Time taken
			H. M.
<b>(i) RAILWAY BUDGET</b>			
Demands for Excess Grants (Railways) for 2012-13	27.7.2015	4.8.2015 Discussion and voting on Demands for Excess Grants (Railways)	2      40
<b>(ii) GENERAL BUDGET</b>			
Supplementary Demands for Grants (General) for 2015-16	31.7.2015	5.8.2015 Discussion and voting on Supplementary Demands for Grants (General)	2      10

**6. MEMBERS NOMINATED TO LOK SABHA**

Sl. No.	Name of Member	Constituency/State	Date when declared nominated	Date of Oath/Affirmation
1.	Prof. Richard Hay	Nominated	23.07.2015	05.08.2015
2.	Shri George Baker	Nominated	23.07.2015	10.08.2015

## **7. MOTIONS**

### **Motions under Rules 191 and 342**

#### **SUMMARY**

No. of notices received	:	3
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil

**8. OATH/AFFIRMATION**

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken H. M.
1.	Prof. Richard Hay	Nominated	Oath	English	05.08.2015	00 01
2.	Shri George Baker	Nominated	Affirmation	English	10.08.2015	00 01

## 9. OBITUARY AND OTHER REFERENCES

### (i) Obituary References

Sl. No.	Name of the Member	Date of Death	Date of Obituary Reference	Time Taken H. M.
*1.	Shri Dileep Singh Bhuria (Sitting member & member of the 7th to 11th Lok Sabhas)	24.06.2015		
2.	Shri Ismail Hussain (Member of the 15th Lok Sabha)	24.04.2015		
3.	Shri Denzil B. Atkinson (Member of the 13th Lok Sabha)	14.05.2015		
4.	Shri Sheshrao Deshmukh (Member of the 6th Lok Sabha)	18.05.2015		
5.	Shri Rana Vir Singh (Member of the 7th & 8th Lok Sabhas)	02.06.2015		
6.	Shri Manoranjan Bhakta (Member of the 6th to 12th & 14th Lok Sabhas)	12.06.2015		
7.	Smt. Sheila Kaul (Member of the 5th & 7th to 10th Lok Sabhas)	13.06.2015		
8.	Shri Shashi Prakash (Member of the 10th Lok Sabha)	14.06.2015		
9.	Shri Chand Ram (Member of the 6th & 9th Lok Sabhas)	15.06.2015		
10.	Shri Rajkeshar Singh (Member of the 6th & 11th Lok Sabha)	16.06.2015		
11.	Shri Pratapsinh Shankar Rao Mohite Patil (Member of the 13th Lok Sabha)	06.07.2015		
12.	Shri S.M. Bhattam (Member of the 8th Lok Sabha)	06.07.2015		

13.	Shri Moreshwar Save	16.07.2015 (Member of the 9th & 10th Lok Sabhas)	16.07.2015
14.	Shri Namdeo Harbaji Diwathe	18.07.2015 (Member of the 11th & 13th Lok Sabhas)	21.07.2015
**15.	Dr. A.P. J Abdul Kalam (former President of India)	27.07.2015	28.07.2015
16.	Shri Sriballav Panigrahi	08.07.2015 (Member of the 8th, 10th and 11th Lok Sabhas)	30.07.2015
17.	Shri Baleshwar Ram	02.05.2015 (Member of the 7th Lok Sabha)	00
18	Shri R.S. Gavai	25.07.2015 (Member of the 12th Lok Sabha)	00
19.	Shri Bijoy Handique	26.07.2015 (Member of the 10th to 15th Lok Sabhas)	00
20.	Shri Jagannath Singh	03.08.2015 (Member of the 9th & 12th Lok Sabhas)	12.08.2015

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\* House adjourned for the day.  
\*\* House adjourned for 28 and 29 July, 2015 and again adjourned for the day on 30 July, 2015

**(ii) References regarding Tragic Incidents**

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken H. M.
1	2	3	4	5
	1. Reference regarding the death of 15 passengers and injuries to 31 others due to fall of an electric wire on a bus in Tonk district of Rajasthan.	13.06.2015		
	2. Reference regarding the loss of lives of 12 persons and injuries to 22 others due to fall of a bus in a deep Gorge in District Almora, Uttarakhand.	21.06.2015		
	3. Reference regarding the death of 32 persons and injuries to several others in a landslide due to incessant rainfall in Darjeeling.	01.07.2015		
	4. Reference regarding the death of 70 persons and injuries to many with several missing in the recent floods in Gujarat also causing large scale destruction and devastation of widespread loss of property, crops and cattle and floods due to heavy rainfall in Madhya Pradesh, Assam and other parts of the country.	June/July, 2015		
	5. Reference regarding the loss of lives of 29 persons and injuries to several others in a stampede during 'Godavari Pushkaram' festival in Rajamundry in Andhra Pradesh.	14.07.2015		
	6. Reference regarding the death of over 440 persons due to capsizing of a ship on Yangtze River in China.	01.06.2015		

- |   |                                |
|---|--------------------------------|
| 7. Reference regarding the death of 20 army personnel and injuries to 11 others in a terrorist attack on an army convoy in Chandel district of Manipur.   | 04.06.2015                     |
| 8. Reference regarding the terrorist attack on the Parliament Building of Afghanistan.  | 22.06.2015                     |
| 9. Reference regarding the terrorist attacks on 26th June, 2015 in Lyon, France causing death of one person in an explosion in a chemical factory; in Kuwait in a mosque resulting in the loss of innocent lives and injury to many worshippers including Indian nationals; and in Tunisia causing death of 39 innocent persons and injuries to 36 others of different nationalities in Tunisia | 26.06.2015                     |
| 10. Reference regarding the death of 7 persons including Superintendent of Police and three Home Guard Officials and injuries to 17 others in a terrorist attack on a police station and a bus in Dinanagar, District Gurdaspur, Punjab.  | 27.07.2015                     |
| 11. Reference regarding the death of 75 persons and displacement of over 10 lakh persons due to incessant rains due to Cyclone Komen causing landslides and floods in eastern parts of the country particularly, West Bengal, Manipur and Odisha.   | 31.07.2015                     |
| 12. Reference regarding loss of lives, large-scale destruction of property and live stock due to floods in Gujarat, Rajasthan, Punjab, Madhya Pradesh and other parts of the country in the last few days.  | 31.07.2015<br>to<br>02.08.2015 |
| 13. Reference regarding the death of 11 persons and injuries to several in a stampede at a temple in Deogarh, Jharkhand.  | 10.08.2015                     |

**(iii) Congratulatory References/References on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken H. M.
1.	Reference congratulating tennis star Sania Mirza for becoming the first woman tennis player from India for winning the Wimbledon Women's Doubles title.	11.07.2015		
2.	Reference congratulating tennis star Leander Paes for winning the Wimbledon Mixed Doubles title and 17-year old Sumit Nagal for winning the Wimbledon Junior Doubles Trophy.	12.07.2015	22.07.2015	00 02
3.	Reference congratulating 10-year old Shubham Jagian for winning the Junior World Golf Championship at San Diego, United States.	17.07.2015		
4.	Reference regarding the naming of icy mountainous region discovered on Pluto, as 'Norgay Montes' in honour of the legendary mountaineer Tenzing Norgay Sherpa who was one of the first two persons to scale Mount Everest along with Sir Edmund Hillary on 29 May, 1953.	15.07.2015	24.07.2015	00 02
5.	Reference congratulating the Indian contingent for winning 1/3 medals including 47 Gold, 54 Silver and 72 Bronze medals at the Special Olympics World Summer Games, 2015 held in Los Angeles.	26.07.2015 to 02.08.2015	04.08.2015	00 02

- 
6. Reference regarding the 70th anniversary of  
the dropping of atomic bombs on the  
Japanese cities of Hiroshima and Nagasaki  
06.08.1945  
and  
09.08.1945  
06.08.2015  
00 03
7. Reference regarding the 73rd anniversary of  
the 'Quit India' movement launched on the  
9th August, 1942 under the leadership of  
Mahatma Gandhi and paid homage to the  
Father of the Nation and martyrs who  
sacrificed their lives in the freedom struggle  
09.08.1942  
09.08.1942  
07.08.2015  
00 02

## 10. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	
2.	Shri Hukm Deo Narayan Yadav Prof. K.V. Thomas <sup>\$</sup>	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	
9.	Dr. P. Venugopal	
10.	Shri K.H. Muniyappa	

\* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

<sup>\$</sup> Ceased to be member of Panel of Chairpersons on 12.12.2014.

<sup>^</sup> Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

## **11. PAPERS LAID ON THE TABLE**

(a) By Government	1042
(b) By Private Members	Nil

## 12. QUESTIONS

**(i) Starred Questions**

(a) Number of Questions put down in the Question Lists for oral answer	360*
(b) Number of Questions orally answered	48

**(ii) Unstarred Questions**

(a) Number of Questions put down in the Question Lists for written answers	4140®
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers	4400

**(iii) Short Notice Questions**

(a) No. of Short Notice Questions (SNQ) received	1
(b) No. of notices of SNQ admitted	Nil
(c) No. of notices of SNQ clubbed with SQ	Nil
(d) No. of notices of SNQ disallowed	1

**(iv) Half-an-Hour Discussion**

(a) No. of notices of Half-an-Hour Discussion received	1
(b) No. of notices of Half-an-Hour Discussion admitted and discussed	Nil
(c) No. of notices of Half-an-Hour disallowed	1

**(v) Statement(s) made by the Ministers correcting  
replies already given**

No. of answers corrected	1
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\* including 5 starred questions deleted from starred list of questions due to suspension of Members from the service of the House under Rule 374A.

@ including 46 unstarred questions deleted from the unstarred lists due to suspension of Members from the service of the House Under Rule 374A; and 1USQ (No. 1332) deleted due to withdrawal by the Member.

**(vi) Abstract of Statement(s) made by the Ministers correcting  
the replies already given by them to  
questions in the Lok Sabha**

Sl. No. correcting the reply	Date of Statement made by	No. of question to which statement was made	Date of answer to the question	Subject of the question
1.	10.8.2015 Ministry of Civil Aviation	USQ No. 2749	28.7.2014	"Security Lapses at Airports"

**13. RESIGNATION/VACATION OF SEATS IN LOK SABHA**

Sl. No.	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Kadiyam Srihari/Warangal/Telangana	11.06.2015	Resignation accepted on 11.06.2015 Announcement made by HS on 21.07.2015
2.	Shri Dileep Singh Bhuria/Ratlam/Madhya Pradesh	24.06.2015	Died on 24.06.2015 (OR made in the House on 21.07.2015)

**14. RESOLUTION**  
**Private Members' Resolution**

Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
			H.	M.		
1. This House urges upon the Government to take immediate steps for rehabilitation and welfare of displaced persons from Kashmir who are living in various parts of the country in pitiable conditions.	Shri Nishikant Dubey	20.3.2015 8.5.2015 (Fourth Session) 31.7.2015	0 - 04 (excluding 1 hour and 33 minutes)		Home Affairs	Discussion not concluded.
			taken during 4th Session)			

**SUMMARY**  
(PRIVATE MEMBERS' RESOLUTIONS)

- |  |   |     |
|--|---|-----|
| 1. No. of notices of Resolutions received.           | : | 6   |
| 2. No. of Resolutions discussed.                     | : | 1   |
| 3. No. of Resolutions adopted.                       | : | NIL |
| 4. No. of Resolutions withdrawn.                     | : | NIL |
| 5. No. of Resolutions negatived.                     | : | NIL |
| 6. No. of Resolutions on which debate was adjourned. | : | NIL |
| 7. No. of Resolutions part-discussed.                | : | 1   |

**15. SHORT DURATION DISCUSSIONS UNDER RULE 193**

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
(i)	Sustainable Development Goals	Dr. Ramesh Pokhriyal 'Nishank'	5.08.2015	1	46	Statistics and Programme Implementation	Part Discussed.
			6.08.2015				
			7.08.2015				
			10.08.2015				
			11.08.2015				
(ii)	Matters arising out of Indian Premier League (IPL) controversy and other related issues	Shri Arjun Ram Meghwal	12.08.2015			Youth Affairs and Sports	Part Discussed.
			11.08.2015	0	02		

## **SUMMARY**

### **SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE**

No. of notices received	:	134
No. of discussions held	:	2
No. of discussions completed	:	NIL
No. of discussions remained part-discussed	:	2
Total time taken	:	1hr. 48 mts.

#### **16. Sittings of Lok Sabha**

<b>Sl. No.</b>	<b>Subject</b>	<b>Date</b>	<b>Remarks</b>
1.	Cancellation of sitting fixed for 29th July, 2015.	28.07.2015	On 28 July, 2015, after making obituary reference to the passing away of Dr. A.P.J. Abdul Kalam, former President of India, Hon'ble Speaker adjourned the House to meet again on 30 July, 2015 to enable members to attend the funeral of the former President which was scheduled to take place at Rameswaram on 29.7.2015. Consequently, sitting of the House fixed for Wednesday, 29 July, 2015 stood cancelled.

**17. SPEAKER/DEPUTY SPEAKER/CHAIRPERSONS—  
ANNOUNCEMENTS/OBSERVATIONS/RULINGS**

Sl. No.	Subject	By whom	Date
1.	Observation regarding incidence of disorderly conducts like displaying black flags, placards, etc., by a few members during the proceedings of the House and also urged upon to follow rules and observe norms to facilitate smooth conduct of business in the House.	The Speaker	22.07.2015
2.	Announcement regarding adjournment of the House for the day due to funeral ceremony of the former President of India, Dr. A.P.J. Abdul Kalam to be held at Rameswaram.	The Speaker	30.07.2015
3.	Valedictory Reference on the conclusion of the Fifth Session of the Sixteenth Lok Sabha.	The Chairperson	13.08.2015

**18. STATEMENTS**  
**(i) Statements Made/Laid by Ministers under Rule 372 during the Fifth Session of the  
Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
1.	Regarding terrorist attack in Gurdaspur, Punjab	Shri Rajnath Singh	31.07.2015	00 14
2.	Regarding declaration of 7th August as National Handloom Day.	Shri Santosh Kumar Gangwar	31.07.2015	00 03
3.	Regarding derailment of Kamayani Express and Janta Express between Khirkiya and Bhirangi stations of West Central Railways on 4.8.2015.	Shri Suresh Prabhu	5.08.2015	00 03
4.	Regarding setting up of High Courts under the provisions of the Andhra Pradesh Reorganisation Act, 2014.	Shri D.V. Sadananda Gowda	5.08.2015	00 03
5.	Regarding Terrorist attack in Jammu and Kashmir in Udhampur on 5th August, 2015.	Shri Rajnath Singh	6.08.2015	00 05
6.	Regarding the alleged role of a Union Minister on the issue of request made to the British Government for issuing travel documents to Former IPL Chief.	Smt. Sushma Swaraj	6.08.2015	00 14

1	2	3	4	5
*7. Correcting the reply to Unstarred Question No. 2749 given on 28 July, 2014 asked by Shri Hansraj Gangaram Ahir, MP (Now the Minister of State for Chemicals and Fertilizers) regarding 'Security Lapses at Airports'.	Dr. Mahesh Sharma	10.08.2015	00	01

\*Laid a copy (Hindi and English Versions) of the Statement.

**(ii) Statements Made/Laid by Ministers under direction 73A of directions by the Speaker during the Fifth Session of the Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M
1	2	3	4	5
*1.	Status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Finance on Demands for Grants (2014-15), pertaining to the Ministry of Statistics and Programme Implementation.	Gen. (Dr.) V.K. Singh	31.07.2015	00 01
*2.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Railways on Demands for Grants (2014-15), pertaining to the Ministry of Railways.	Shri Manoj Sinha	3.08.2015	00 01
*3.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2015-16), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Ram Vilas Paswan	4.08.2015	00 01

\*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
4.	Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Agriculture on Demands for Grants (2015-16), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture.	Dr. Sanjeev Kumar Balyan on behalf of Shri Radha Mohan Singh	4.08.2015	00 01
*5.	Status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2013-14), pertaining to the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment.	Shri Thaawar Chand Gehlot	4.08.2015	00 01
*6.	Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Labour on Demands for Grants (2015-16), pertaining to the Ministry of Textiles.	Shri Santosh Kumar Gangwar	4.08.2015	00 01
*7.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2014-15), pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Shri Hansraj Ahir	4.08.2015	00 01

			51
*8.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2014-15), pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.	Shri Hansraj Ahir	4.08.2015    00    01
*9.	Status of implementation of the recommendations contained in the 183rd Report of the Standing Committee on Home Affairs on 'Problems being faced by Refugees and Displaced persons in J&K', pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	4.08.2015    00    01
*10.	Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Agriculture on Demands for Grants (2014-15), pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture.	Dr. Sanjeev Kumar Balyan	4.08.2015    00    01
*11.	Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Urban Development on Demands for Grants (2014-15), pertaining to the Ministry of Housing and Urban Poverty Alleviation.	Shri M. Venkaiah Naidu	5.08.2015    00    01

\*Laid a copy (Hindi and English versions) of the Statement.

1	2	3	4	5
*12.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Urban Development on Demands for Grants (2014-15), pertaining to the Ministry of Urban Development.	Shri M. Venkaiah Naidu	5.08.2015	00 01
*13.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Information Technology on Demands for Grants (2014-15), pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Shri Ravi Shankar Prasad	5.08.2015	00 01
*14.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Information Technology on Demands for Grants (2014-15), pertaining to the Department of Telecommunications, Ministry of Communications and Information Technology.	Shri Ravi Shankar Prasad	5.08.2015	00 01
*15.	Status of implementation of the recommendations contained in the 186th Report of the Standing Committee on Home Affairs on Demands for Grants (2015-16), pertaining to the Ministry of Development of North Eastern Region.	Shri Rajiv Pratap Rudy on behalf of Dr. Jeetendra Singh	5.08.2015	00 01

- |   |                               |            |    |    |
|---|-------------------------------|------------|----|----|
| *16. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Rural Development on Demands for Grants (2014-15), pertaining to the Department of Land Resources, Ministry of Rural Development.                                   | Shri Chaudhary Birender Singh | 6.08.2015  | 00 | 01 |
| *17. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Finance on Demands for Grants (2014-15), pertaining to the Department of Economic Affairs, Financial Services, Expenditure and Dis-investment, Ministry of Finance. | Shri Arun Jaitley             | 7.08.2015  | 00 | 01 |
| *18. Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Finance on Demands for Grants (2014-15), pertaining to the Ministry of Corporate Affairs.   | Shri Arun Jaitley             | 7.08.2015  | 00 | 01 |
| *19. Status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Finance on Demands for Grants (2015-16), pertaining to the Ministry of Planning.   | Shri Rao Inderjit Singh       | 7.08.2015  | 00 | 01 |
| *20. Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Energy on Demands for Grants (2014-15), pertaining to the Ministry of Power.  | Shri Piyush Goyal             | 10.08.2015 | 00 | 01 |

\*Laid a copy (Hindi and English versions) of the Statement.

1	2	3	4	5
*21.	Status of implementation of the recommendations contained in the 176th Report of the Standing Committee on Home Affairs on the 'Functioning of Delhi Police', pertaining to the Ministry of Home Affairs.	Shri Haribhai Parathibhai Chaudhary	11.08.2015	00 01
*22.	Status of implementation of the recommendations contained in the 184th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in the 179th Report of the Committee on 'Rehabilitation of J&K migrants', pertaining to the Ministry of Home Affairs.	Shri Haribhai Parathibhai Chaudhary	11.08.2015	00 01
*23.	Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Agriculture on Demands for Grants (2015-16), pertaining to the Ministry of Food Processing Industries.	Sadhvi Niranjjan Jyoti	11.08.2015	00 01
*24.	Status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Urban Development on 'functioning of Delhi Development Authority (DDA), particularly	Shri M. Venkaiah Naidu	12.08.2015	00 01

with reference to affordable houses in Delhi and its role in regularization of unauthorized colonies in Delhi and matters connected thereto' pertaining to the Ministry of Urban Development.

- \*25. Status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Social Justice and Empowerment on 'Implementation of Prime Minister's New 15-Point Programme', pertaining to the Ministry of Minority Affairs.
- \*26. Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Petroleum and Natural Gas on Demands for Grants (2014-15), pertaining to the Ministry of Petroleum and Natural Gas.
- \*27. Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Agriculture on Demands for Grants (2014-15), pertaining to the Department of Agriculture and Cooperation, Ministry of Agriculture.
- \*28. Status of implementation of the recommendations contained in the 257th Report of the Standing Committee on Science and Technology,

1	2	3	4	5
		Environment and Forests on Demands for Grants (2015-16), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Shri Y.S. Chowdary	12.08.2015 00 01 56
*29.	Status of implementation of the recommendations contained in the 258th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2015-16), pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Col. Rajyavarshini Rathore	12.08.2015 00 01	
*30.	Status of implementation of the recommendations contained in the 47th Report of the Standing Committee on Information Technology on 'Issues related to Paid News', pertaining to the Ministry of Information and Broadcasting.	Sushree Uma Bharti	13.08.2015 00 01	
*31.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Water Resources on Demands for Grants (2014-15), pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.			

*32.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Coal and Steel on Demands for Grants (2014-15), pertaining to the Ministry of Coal.	Shri Piyush Goyal	13.08.2015	00	01
*33.	Status of implementation of the recommendations contained in the 116th Report of the Standing Committee on Commerce on Action Taken by the Government on the observations/recommendations contained in the 114th Report of the Committee on 'functioning of India Trade Promotion Organisation', pertaining to the Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	13.08.2015	00	01
*34.	Status of implementation of the recommendations contained in the 211th Report of the Standing Committee on Transport, Tourism and Culture on 'Upkeep of various Monuments in Delhi, National Museum and other important issues', pertaining to the Ministry of Culture.	Dr. Mahesh Sharma	13.08.2015	00	01
*35.	Status of implementation of the recommendations contained in the 216th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the	Dr. Mahesh Sharma	13.08.2015	00	01

\*Laid a copy (Hindi and English versions) of the Statement.

1	2	3	4	5
recommendations/observations contained in the 211th Report of the Committee on 'Upkeep of various Monuments in Delhi, National Museum and other important issues', pertaining to the Ministry of Culture.				

**(iii) Statements made/laid by Ministers regarding Government Business during the Fifth Session of the Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1.	Government business for the week commencing the 3rd August, 2015	Shri Rajiv Pratap Rudy	31.7.2015	00 08
2.	Government business for the week commencing the 10th August, 2015	Shri Rajiv Pratap Rudy	7.8.2015	00 09

**(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during the Sixteenth Lok Sabha (As on 05.10.2015)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	13	21	38.23
Second Session (07.07.2014 to 14.08.2014)	354	164	190	46.33
Third Session (24.11.2014 to 23.12.2014)	272	116	156	42.64
Fourth Session (23.02.2015 to 13.05.2015)	412	164	248	39.81
Fifth Session (21.07.2015 to 13.08.2015)	196	34	162	17.35
<b>Total</b>	<b>1268</b>	<b>491</b>	<b>777</b>	<b>38.72</b>

60

**(v) Statement showing the time lost owing to interruptions and adjournment of the House during  
the Fifth Session of the Sixteenth Lok Sabha**

Date	Time Lost due to Interruptions	Time Lost due to Adjournment of the House following Interruptions	Remarks	
			H. M.	H. M.
1	2	3	4	
22.07.2015	0 02	5 39	At 1107 hours interruptions started and continued up to 1109 hours. At 1109 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.	
			At 1210 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.	
			At 1402 hrs., due to interruptions, House adjourned for the day.	
23.07.2015	0 03	5 40	At 1103 hours interruptions started and continued up to 1106 hours. At 1106 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.	
			At 1214 hrs., due to interruptions, House adjourned for the day.	
24.07.2015	—	5 57	At 1103 hrs., due to interruptions, House adjourned for the day.	

1	2	3	4
27.07.2015	—	3 12	At 1124 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1244 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
			At 1500 hrs., due to interruptions, House adjourned to meet again at 1600 hrs.
			At 1640 hrs., due to interruptions, House adjourned for the day.
31.07.2015	—	3 18	At 1232 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1504 hrs., due to interruptions, House adjourned to meet again at 1530 hrs.
			At 1536 hrs., due to interruptions, House adjourned for the day.
03.08.2015	—	3 30	At 1203 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1527 hrs., due to interruptions, House adjourned for the day.
10.08.2015	—	3 51	At 1128 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.

11.08.2015	—	2    33				
12.08.2015	—	0    23				
<b>Total</b>	<b>0    05</b>	<b>34    03</b>				

63

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour and  
(ii) before the adjournment of the House for the day during the Fifth Session of the  
Sixteenth Lok Sabha**

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken H. M.	Number of Notices received
21.07.2015	NIL	NIL	NIL	20
22.07.2015	NIL	NIL	NIL	114
23.07.2015	NIL	NIL	NIL	111
24.07.2015	NIL	NIL	NIL	55
27.07.2015	24	45	0 38	61
28.07.2015	NIL	NIL	NIL	50
30.07.2015	NIL	NIL	NIL	99
31.07.2015	NIL	NIL	NIL	82
03.08.2015	NIL	NIL	NIL	102
04.08.2015	49	106	1 29	114
05.08.2015	38	85	1 20	115
06.08.2015	27	66	0 51	115
07.08.2015	60	106	1 45	92
10.08.2015	33	73	1 04	107
11.08.2015	22	49	0 54	132
12.08.2015	NIL	NIL	NIL	127
13.08.2015	NIL	NIL	NIL	113
<b>Total</b>	<b>253</b>	<b>530</b>	<b>8 01</b>	<b>1609</b>

**19. STATEMENT SHOWING DATES AND TIME OF RINGING OF QUORUM BELL DURING THE FIFTH  
SESSION OF THE SIXTEENTH LOK SABHA**  
**(21.07.2015 to 13.08.2015)**

Sl. No.	Date	Time When quorum bell was rung (hrs.)	Time Spent (Mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1	2	3	4	5	6
1.	31.07.2015	1530 to 1531	01	—	House re-assembled after quoram bell was run once. <sup>65</sup>
2.	04.08.2015	1415 to 1418	03	—	House re-assembled after lunch break after quoram bell was rung once.
3.	05.08.2015	1430 to 1434	04	—	House re-assembled after lunch break after quoram bell was rung twice.
4.	06.08.2015	1430 to 1433	03	—	House re-assembled after lunch break after quoram bell was rung once.

1	2	3	4	5	6
5.	07.08.2015	1500 to 1511	11	—	House was adjourned after quorum bell was rung thrice. House again re-assembled at 1525 hrs.
6.	10.08.2015	1400 to 1401	01	—	House re-assembled after lunch break after quorum bell was rung once.
	Total		23	Minutes	

### **Analysis of ringing of Quorum Bell**

1.	Total time spent on ringing of quorum bell	:	23 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	3 times (on 07.08.2015)
3.	Number of times House adjourned for want of quorum	:	1 time (on 07.08.2015)
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch after quorum bell was rung	:	04 days

**20. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS  
DURING THE FIFTH SESSION OF THE SIXTEENTH LOK SABHA**

Date	Time	Subject Matter
04.08.2015	1106 hrs.	Members of CPI(M), SP and CPI staged a walkout in protest against suspension of members of INC by Hon'ble Speaker under Rule 374A for five consecutive sittings from 3 to 7 August, 2015.
05.08.2015	1106 hrs.	Members of NCP, SP and RJD staged a walkout in protest against suspension of members.
06.08.2015	1106 hrs.	Members of CPI(M), SP, RJD, and CPI staged a walkout in protest against suspension of the members.
07.08.2015	1107 hrs.	Members of CPI(M), SP, RJD and CPI staged a walkout in protest against suspension of the members.
12.08.2015	1745 hrs.	Members of INC and CPI(M) staged a walkout from the House protesting against the reply by Finance Minister, Shri Arun Jaitley to the Adjournment motion moved by Shri Mallikarjun Kharge, Leader of INC in Lok Sabha. They were demanding a reply from the Prime Minister.
13.08.2015	1123 hrs.	Members of INC followed by members of AITC, CPI(M) and CPI staged a walkout from House in protest against Vyapam Case.
	1125 hrs.	Members of SP and RJD also staged a walkout in protest against Vyapam Case.

**21(i) STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR  
BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 21.07.2015 TO 13.08.2015**

	No. of Days	Total Time Spent	
		H.	M.
Hon'ble Speaker	17	25	27
Hon'ble Deputy Speaker	09	13	22
Shri Anandrao Adsul	01	03	18
Shri Hukum Deo Narayan Yadav	02	02	02
Dr. P. Venugopal	01	01	01
Shri Ramen Deka	01	00	58
Shri Konakalla Narayana Rao	01	00	48

**21(ii) STATEMENT SHOWING ACTUAL TIME SPENT IN THE  
CHAIR BY HS, HDS AND MEMBERS OF PANEL OF  
CHAIRPERSONS FROM 21.07.2015 TO 13.08.2015**

Date 1	Time Spent 2	Total Time	
		H.	M.
21.07.2015	1100 to 1117 hrs	00	17
22.07.2015	1100 to 1109 hrs	00	09
	1200 to 1210 hrs	00	10
23.07.2015	1100 to 1106 hrs	00	06
	1200 to 1214 hrs	00	14
24.07.2015	1100 to 1103 hrs	00	03
27.07.2015	1100 to 1124 hrs	00	24
	1200 to 1244 hrs	00	44
	1401 to 1457 hrs	00	56
	1600 to 1640 hrs	00	40
28.07.2015	1100 to 1108 hrs	00	08
30.07.2015	1100 to 1108 hrs	00	08
31.07.2015	1100 to 1232 hrs	01	32
03.08.2015	1100 to 1203 hrs	01	03
	1454 to 1527 hrs	00	33
04.08.2015	1100 to 1302 hrs	02	02
05.08.2015	1100 to 1331 hrs	02	31
06.08.2015	1100 to 1320 hrs	02	20
07.08.2015	1100 to 1232 hrs	01	32
10.08.2015	1100 to 1128 hrs	00	28
	1230 to 1246 hrs	00	16

1	2	3
11.08.2015	1100 to 1303 hrs 1530 to 1540 hrs 1600 to 1608 hrs	02 03 00 10 00 08
12.08.2015	1100 to 1207 hrs 1230 to 1346 hrs 1446 to 1633 hrs 1711 to 1828 hrs	01 07 01 16 01 47 01 17
13.08.2015	1100 to 1223 hrs	01 23
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>25 27</b>
<b>HON'BLE DEPUTY SPEAKER</b>		
22.07.2015	1400 to 1402 hrs	00 02
31.07.2015	1400 to 1504 hrs 1531 to 1536 hrs	01 04 00 06
03.08.2015	1400 to 1454 hrs	00 54
05.08.2015	1434 to 1800 hrs	03 26
06.08.2015	1433 to 1800 hrs	03 27
07.08.2015	1232 to 1400 hrs 1525 to 1552 hrs	01 28 00 27
10.08.2015	1200 to 1202 hrs 1401 to 1455 hrs	00 02 00 54
11.08.2015	1415 to 1509 hrs	00 54
12.08.2015	1633 to 1711 hrs	00 38
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>13 22</b>
<b>SH. ANANDRAO ADSUL</b>		
04.08.2015	1659 to 2017 hrs	03 18
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>03 18</b>
<b>SH. HUKM DEO N. YADAV</b>		
04.08.2015	1418 to 1513 hrs	00 55
07.08.2015	1552 to 1659 hrs	01 07
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>02 02</b>

1	2	3
<b>DR. P. VENUGOPAL</b>		
07.08.2015	1659 to 1800 hrs	01 01
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>01 01</b>
<b>SH. RAMEN DEKA</b>		
04.08.2015	1601 to 1659 hrs	00 58
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>00 58</b>
<b>SH. KONAKALLA N. RAO</b>		
04.08.2015	1513 to 1601 hrs	00 48
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>00 48</b>

**22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE FIFTH SESSION OF  
THE SIXTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
<b>BILLS —</b>			
(a) Government Bills	05	09	10.85
(b) Private Member's Bills	02	30	05.27
<b>BUDGETS —</b>			
(a) Railway Budget	02	40	05.62
(b) General Budget	02	10	04.57
<b>CALLING ATTENTION NOTICES</b>			
	00	21	00.74
<b>MATTERS OF URGENT PUBLIC IMPORTANCE</b>			
16	09		34.03
<b>MATTERS UNDER RULE 377</b>			
	02	32	05.34
<b>MOTIONS—</b>			
Adjournment Motion	04	47	10.08
<b>QUESTIONS</b>			
	04	00	08.43
<b>RESOLUTIONS—</b>			
Private Members' Resolutions	00	04	00.14
<b>STATEMENTS—</b>			
Rule 372 and Direction 73A	01	45	03.69
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	05	20	11.24
<b>TOTAL</b>	<b>47</b>	<b>27</b>	<b>100</b>

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